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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.1012 of 1996

DATE OF ORDER: 21st SEPTEMBER, 1998

BETWEEN:

1. V.SATYANARAYANA,
2. YRV SUBBA REDDY,
3. K.GOPAL REDDY,
4. S.JANARDHAN REDDY,
5. S.CHENNA KESAVA REDDY,
6. A.ARJON,
7. T.RAMACHANDRA RAJU,
8. K.KOTESWARA RAO,
9. Y.LAKSHMINARAYANA,
10. P.RANGAIAH,
11. Y.BALARANGAIAH,
12. B.HARIBABU,
13. Y.VENKATESWARLU.

.. APPLICANTS

AND

1. Union of INdia rep. by its
Secretary, Dept. of Telecom,
New Delhi,
2. The Chief General Manager,
Telecom, A.P.Telcom Circle,
Hyderabad,
3. The Telecom District Manager,
Sangareddy,
4. The Pirncipal,
District Telecom Training Centre,
Patancheru, Hyderabad,
5. The Principal,
Regional Telecom Training Centre,
Secunderabad.

.. RESPONDENTS

COUNSEL FOR THE APPLICANTS: Mr.PNA CHRISTIAN

COUNSEL FOR THE RESPONDENTS: Mr.V.VINOD KUMAR, ADDL.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR, Member (Judl.)

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JUDGEMENT

(ORAL ORDER PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

None for the applicants. Heard Mr.V.Vinod Kumar, learned standing counsel for the respondents.

2. There are 13 applicants in this OA. They were selected for the post of Phone Mechanic in the year 1994. They were under apprehension that those who have been screened for that post in 1996 ~~would~~ be sent for training earlier and hence they filed this OA praying for declaration that the circular No.7-27/94/NCG, dated 11.7.96 whereby the method for fixation of seniority in the restructured cadre ~~had~~ been indicated, is illegal and arbitrary and for consequential direction to the respondent-authorities not to give effect to or implement the said circular in any manner including deputing the personnel who qualified themselves in the supplementary qualifying screening test to the training for the appointment to the post of Phone Mechanics until the eligibility list and select panel containing the personnel who qualified themselves in the main screening qualifying test is exhausted.

3. A reply has been filed in this OA. Para 2 of the reply is relevant. This para is extracted below:-

"It is submitted that the applicants herein have filed this OA with an apprehension that the seniors who passed the screening test scheduled to be held in January 1996 will be sent to

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training earlier than the present applicants who passed the screening test in 1994 for the restructured cadre of Phone Mechanic. The DOT had issued instructions on 3.4.96 enclosed as Annexure R1 that the candidates passed in the screening test held on 25.6.94 will rank senior to those who passed the screening test held in January 1996. The DOT's subsequent instructions on 11.7.96 to prepare a combined seniority list of those who passed in 1994 and 1996 were withdrawn in September 1996 in obedience to the directions of Hon'ble CAT, HD in OA 49/96 and the candidates who passed in 1996 are being deputed to training only after all the candidates who passed the screening test in the year 1994. Accordingly, applicants in the present OA were deputed for preappointment training in preference to the candidates passed in the year 1996."

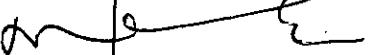
4. From the above para, two decisions are conveyed i.e,

(i) Those who have been screened in 1994 will be ~~deputed~~ sent first for training; and

(ii) The employees screened in 1994 will rank senior to those screened in the year 1996.

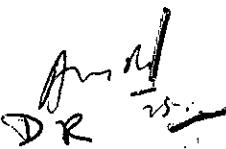
4. In view of the above, no further order is necessary in this OA. Hence, the OA is disposed of noting the extracted portion as above. No order as to costs.


(B.S.JAI PARAMESHWAR)
MEMBER (JUDL.)


(R.RANGARAJAN)
MEMBER (ADMN.)

21.9.98

DATED: 21st September, 1998
Dictated in the open court


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Copy to:

1. The Secretary, Dept. of Telecom, New Delhi.
2. The Chief General Manager, Telecom, A.P.Circle, Hyderabad.
3. The Telecom District Manager, Sangareddy.
4. The Principal, District Telecom Training Centre, Patanchery, Hyderabad.
5. The Principal, Regional Telecom Training Centre, Secunderabad.
6. One copy to Mr. P.N.A Christian, Advocate, CAT, Hyderabad.
7. One copy to Mr. V. Vinod Kumar, Addl. CGSC, CAT, Hyderabad.
8. One copy to D.R(A), CAT, Hyderabad.
9. One duplicate copy.

YLKR

23/10/98
23/10/98



II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S. JAI PARAMESHWAR:
M(J)

DATED: 21/9/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in
O.A.NO. 1012/96

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

